

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.36/7/HDB/2020
NAME OF THE COMPANY	Maruthi Rich Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Gurucharan Singh Bagga
NAME OF THE RESPONDENT(S)	Maruthi Rich Ventures Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

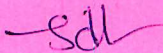
Learned counsel for the Financial Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

Learned counsel for the Corporate Debtor makes statement that he want one week time to be granted.

We recorded the statement, we also clear that no adjournment shall be granted thereafter.

Matter stands adjourned to 19.03.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL